

**GOVERNMENT OF INDIA  
ROAD TRANSPORT AND HIGHWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:4874  
ANSWERED ON:07.05.2012  
DANDI HERITAGE ROUTE PHASE II  
Kanubhai Patel Jayshreeben

**Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:**

- (a) whether the Union Government has received estimates from the State Government of Gujarat for phase-II of Dandi Heritage Route;
- (b) if so, the details of the estimates received, approved and the tenders floated in this regard;
- (c) whether there is any delay in the execution of the said project;
- (d) if so, the reasons therefor; and
- (e) the time by which this project is likely to be started/completed?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI JITIN PRASADA)

(a) to (e) No, Madam. As per the decision taken by Committee of Secretaries in their meeting dated 28.06.2011, Dandi Heritage route has been de-linked from National Highways No. 228, so as to keep the heritage character of the Dandi Heritage Route intact and the development of NH-228 to be taken up by this Ministry as per existing procedures adopted for National Highway works. Accordingly, phase II of Dandi Heritage Route no more exists. Moreover 16 number of estimates received during October, 2011 from state PWD Gujarat for an aggregate amount of Rs. 314.4 crore were not found eligible for sanction and were returned since these stretches were in the defect liability period of earlier executed works. One estimate for NH 228 amounting to Rs. 7.51 crore has been sanctioned in Mach 2012 under Annual Plan 2011-12